

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Blue Cross Road Solutions Limited Date of Commencement of Liquidation: 16-08-2023; List of Stakeholders as on Date: 15-09-2023; Name of IP: Mr. Ajay Ganesh Marathe; Process Number: 1; Last 5 digitof registration number: 12170

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0		0	0	0	NA
2	Liquidation costs incurred till date	1	80862	80862	80862	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	1	106594472	106594472	106594472	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	00	NA
7	Operational creditors (Government Dues)	1	518505594	518505594	518505594	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		3	625180928	625180928	625180928	0	0	0	